

Relief, a ceiling of Central assistance of Rs. 200.66 crores was sanctioned to these State, except Haryana for drought. the State-wise break-up is indicated below:-

(Rs. in crores)		
Sl. No.	Name of State	Amount
1.	Andhra Pradesh	54.42
2.	Himachal Pradesh	19.37
3.	Karnataka	32.73
4.	Madhya Pradesh	15.14
5.	Maharashtra	30.63
6.	Orissa	8.95
7.	Rajasthan	31.32
8.	Uttar Pradesh	8.10
TOTAL :		200.66

The States of Karnataka, Madhya Pradesh and Maharashtra have recently received additional assistance through Supplementary Memoranda for drought relief during 1985-86 due to continued drought situation in these States. The Central teams have visited all these three States and their reports are being processed. Mean-while, Ways and Means Advances to the following extent have been sanctioned:—

(Rs. in crores)		
Madhya Pradesh		20.00
Maharashtra		20.00
Karnataka		10.00
TOTAL :		50.00

Krishak Bharati Cooperative Ltd.

443. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Central Government have invested substantial

amount towards contribution of share-capital of 'Krishak Bharati Cooperative Limited, New Delhi;

(b) whether there are several complaints against some senior level officers of the KRIBHCO about misuse of funds of the cooperative sector; and

(c) if so, what are the details thereof along with the composition of the Board of Directors?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH): (a) Yes, Sir. The Central Government have so far contributed Rs. 344 crores towards the share capital of KRIBHCO.

(b) No, Sir.

(c) Does not arise. The Board of Directors of KRIBHCO, nominated by the Government, consists of 21 members including 5 representatives of IFFCO, 5 representatives of Apex Cooperative Marketing Federations, 5 nominees of the Government of India 3 nominees of Indian Financing Institutions, Managing Director of NCDC, Managing Director and Finance Director of KRIBHCO.

कनाट प्लेस, नई दिल्ली के इर्द-गिर्द बहु मंजिली इमारतों का निर्माण

444. श्री सत्यपाल मलिक : क्या निर्माण और आवास मंत्रालय यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने हाल के वर्षों में दिल्ली में कनाट प्लेस क्षेत्र में और इसके इर्द-गिर्द बहु-मंजिली इमारतों के निर्माण के कारण होने वाले भीड़भाड़, यातायात, पार्किंग की दिक्कतों, बिजली की कमी, प्रदूषण आदि के प्रभावों पर कोई रिपोर्ट तैयार की है;

(ख) इस क्षेत्र में इन इमारतों के बनने से क्या अनुकूल तथा प्रतिकूल प्रभाव पड़े हैं;